4301. SHRI TRIDIB CHAU-DHURI: Will the PRIME MINIS-TER pleased to state:

- (a) whether long terra promotion has been treated as ad-hoc promotion for the purpose of option in pay fixation on promotion in terms of Department of Personnel and AR. O.M.No. 7/1/80-Estt. Pl, dated the 26th September, 1981 read with their O.M. No. 13/28/82-Estt. P.I, dated the 8th February, 1983:
- (b) if so, the reasons for which Assistants/Stenographers Grade-C who have been promoted on long term basis (which is actually ad hoc promotion), have been allowed to appear in S. Os/Stenographers, Grade 'B' Limited Departmental Competitive Examinations, for which only Assistants/Stenographers Grade-

C with five years, regular/temporary services are eligible;

- (c) what are the reasons for which those persons, who have been appointed/promoted on adhoc basis and subsequently appointed on long term basis (which is also ad-hoc) are still continuing and have not so far been made regular (Select List promotees) in spite of instructions issued by Department of Personnel and Training in their O.M. No. 28036/8/87 Estt(D) dated the 30th March, 1988; so that they may get benefit of the aforesaid option; and
- (d) what action Government propose to take in the matter and upto which time these persons are likely to be made regular (Select List promotees)?

THE MINISTER OF STATE T THE MINISTRY OF PER-SONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM):

- (a) Yes, Sir.
- (b) The CSS Rules, 1962 provide for counting Long term officiation period as approved service for determining the eligibility criteria for Limited Departmental Examinations.
- (c) and (d) O.M. No. 28036/8/87-Estt. (D) dated 30-3-1988 provides only the guidelines for identifying the ad-hoc vacancies and the mode of filling up of such vacancies.

Inclusion of long terra appointees in the Select Lists are made depending upon the availability of such vacancies in different cadres from time to time.

Women Veterinary Doctors in Indian Army

4302. SHRIMATI

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RAMESH BHATT: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that women are not allowed to join Indian Army as veterinary doctors even though otherwise qualified for it, if so, the reasons therefor; and
- (b) whether it is also a fact that some qualified women doctors had applied for the post of veterinary doctors, and they were rejected, if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI):

(a) Yes, Sir. Because Remount & Veterinary Corps Officers are mostly deployed in forward areas/high altitudes and have to undertake strenuous duties in uncongenial and hazardous conditions, applications for recruitment are invied only from male candidates.